GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 1064 ANSWERED ON 08.02.2024

INCLUSION OF ELIGIBLE COMMUNITIES IN THE LIST OF OBC

1064. SHRI RAJMOHAN UNNITHAN:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the National Commission for Minority has requested the State Government of Kerala to furnish list of eligible communities to be included in the list of OBC and if so, the details thereof;
- (b) whether any proposals have been received from the State Government of Kerala in this regard and if so, the details thereof;
- (c) whether Konkani Catholic Christians of Kasaragod district has demanded to be included in the list of OBC;
- (d) if so, whether the Union Government has considered the said proposal in this regard; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF MINORITY AFFAIRS (SHRIMATI SMRITI ZUBIN IRANI)

- (a): No, Sir. The National Commission for Minorities (NCM), a statutory body under the aegis of Ministry of Minority Affairs has informed that they have not asked any State Government to provide the list of eligible communities for inclusion in the list of OBC.
- (b): Does not rise in view of (a) above.
- (c): The NCM has informed that it has not received any such demand.
- (d) & (e): Does not arise in view of (c) above.
